

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 289 of 2016 &
IA NOs. 593 & 594 OF 2016 & IA NO. 57 of 2017**

Dated: 1st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Wind Independent Power Producers Association Appellant (s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal
Counsel for the Respondent(s) : Mr. Prushaindra Kaurav
Mr. Nitin Goel
Mr. G. Umapathy
Mr. Aditya Singh for R-2 & R-3

ORDER

Learned counsel for the State Commission seeks a week's time to file written submissions. She may file the same on or before 09.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 24.04.2017 after serving copy on the other side.

List these matters on **09.05.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**